

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:5943

ANSWERED ON:04.05.2005

PROGRESS MADE UNDER PMRY

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Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) the details of the progress made under the Prime Minister's Rozgar Yojana in the last three years;
- (b) whether the Union Government had fixed any targets for the various States under the PMRY during the last three years, year-wise and State-wise;
- (c) if so, the number of youth given assistance under PMRY, State-wise and District-wise;
- (d) whether the targets have been achieved;
- (e) if not, the reasons therefor; and
- (f) the remedial measures taken by the Union Government in this regard?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): The details of progress made under the Prime Minister's Rozgar Yojana (PMRY) during the last three years, i.e., 2001-02, 2002-03 and 2003-04 are as under :

Number of self-employment units (lakh)

Year Target Sanctioned Loans Disbursed loans

2001-02	2.20	2.37	1.98
2002-03	2.20	2.28	1.90
2003-04	2.20	2.60	2.16

(b)to(f): Yes, Sir. The State-wise and year-wise details of targets allocated to states and number of educated unemployed youth given assistance (self employment units disbursed loans) under the PMRY during the last three years, i.e., 2001-02, 2002-03 and 2003-04 are given in the enclosed Annexure.

Under the PMRY, targets have thus been achieved in terms of self-employment cases/units which were sanctioned loans by banks. The slight shortfall in the number of sanctioned cases in which loans were not disbursed by banks was due generally to the applicants not fulfilling the disbursement requirements specified by the banks; delay/difficulty in the applicants obtaining necessary approval/clearance for undertaking the activity from the State/UT Government agencies concerned; delay in allotment of shed, power connection, water supply, etc., by the State/UT agencies; family members of the applicants being found defaulters of bank loans, etc.